

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XI-10/2014/141/RC dated 17.07.2015

The Gauhati High Court has been pleased to declare 20th July, 2015 as a holiday in respect of the Principal Seat of the Gauhati High Court, on account of Id-Ul-Fitre.

The Gauhati High Court has been further pleased to declare 7th November, 2015 (1st Saturday) as a Court Working day in lieu of 20th July, 2015, in respect of the Principal Seat of the Gauhati High Court.

By order,
Sd/- H.K. Sarma
REGISTRAR GENERAL

Memo No.HC.XI-10/2014/142-165/RC Dated, Guwahati, the 17th July, 2015

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judl.), Gauhati High Court, Guwahati.
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. (She/ He is also requested to circulate this notification among the Hon'ble Judges available in the Station.)
6. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
7. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. (He is also requested to circulate this notification among the Hon'ble Judges available in the Station.)
8. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
9. The Secretary General, Gauhati High Court Bar Association, Guwahati.
10. The Secretary, All Assam Lawyers' Association, Guwahati.
11. The Secretary, Advocates' Association, Guwahati.
12. The Secretary, Lawyers' Association, Guwahati.
13. The Director, Law Research Institute, Gauhati High Court, Guwahati.
14. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
15. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Systems Analyst, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
19. The Admin. Officer- Judicial, (_____), Gauhati High Court, Guwahati.
20. The Deputy Director, Printing & Stationery, Assam Govt. Press, Guwahati.
21. The Court Officer No.I, Gauhati High Court, Guwahati.
22. The Court Manager, Gauhati High Court, Guwahati.
23. The Chief Security Officer, Gauhati High Court, Guwahati.
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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